

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF THE
CENTRAL GOVERNMENT ON RAILWAYS
FOR THE YEAR 1979-80**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Central Government on Railways for the year 1979-80.

THE BUDGET (RAILWAYS) 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 1980-81, in respect of Railways.

**CALLING ATTENTION TO A
MATTER OF URGENT PUBLIC
IMPORTANCE**

Atrocities Committed Against Persons belonging to Scheduled Castes and Backward Classes with particular reference to the recent incidents in Narainpur, Parasbigha and Pipra.

MR. DEPUTY CHAIRMAN: Now, we will take up the Calling Attention motion.

SHRI RAMANAND YADAV (Bihar): Sir, I beg to call the attention of the Minister of Home Affairs to the atrocities committed against persons belonging to Scheduled Castes and backward classes with particular reference to the recent incidents in Narainpur, Parasbigha and Pipra.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Sir, the Government of India feel the

"deepest concern about atrocities committed against members of Scheduled Castes who are particularly in a weak and vulnerable situation, and about such crimes against backward classes and all other weaker sections of society. The Government are determined to put an end to all such crimes.

The Hon'ble members have made a special mention of 3 recent incidents in this connection. Brief particulars of these incidents are given below:

1. Pipra

The Harijan Tola of Pipra, Patna District, Bihar, was the scene of the carnage of 14 members of the Scheduled Castes at the hands of a mob from neighbouring villages, on the 25th/26th February. Besides, two Harijans were injured. The mob burnt 26 houses. Hon'ble Members are aware that the Home Minister and I visited Pipra on the 27th of February. Apart from conveying the Government of India's sympathies, we discussed in detail with the Governor, Advisers, Chief Secretary, I.G.P. and other senior officers of Bihar about the expeditious and firm steps to be taken in order to bring the offenders to book without delay and provide all necessary relief and help to the victims. The Administration was instructed to take effective action to curb such atrocities in the State. A number of other specific measures were discussed and the State Government are taking action along those lines. A charge sheet in the case has been submitted in the court.

A total of Rs. 35,000 has been granted to the families of the deceased and to the injured. The Prime Minister has sanctioned Rs. 2 lakhs from the Prime Minister's Relief Fund.

2. Narainpur

Disturbing reports had appeared in the Press on 29th January, 1980 regarding the incident that had taken place in Narainpur village of District Deoria (UP) alleging brutality by the Deoria (UP) alleging brutality by the